THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d)   The State Governments of Andhra Pradesh and Odisha, have reported the following loss of human lives and property due to cyclone 'Hudhud':

State	No. of human lives lost	No. of cattle heads lost	No. of houses damaged	Cropped area affected (lakh hectares)
Andhra Pradesh	61	4,777	40,379	3.30
Odisha	03	868	44,413	2.48

In addition, infrastructure like roads, power lines, railway track, telecommunication lines etc. were also reported damaged.

The concerned State Governments are required to undertake necessary relief and rehabilitation measures of immediate nature in the cyclone 'Hudhud' affected areas out of the funds readily available in the corpus of the State Disaster Response Fund (SDRF) as per norms. In case of a calamity of 'severe nature' additional assistance is extended from the National Disaster Response Fund (NDRF) after following the laid down procedure. Financial assistance is towards relief and not for compensation of loss as suffered.

The Government of India had provided all possible logistics assistance like deployment of the Army, Air Force, Navy, National Disaster Response Force at strategic locations, sufficient food, medicines, satellite phones etc., to the affected State Governments for managing the cyclone and its aftermath.

In order to support the affected people of these two States, the Government of India had released assistance of ₹515.42 crore (₹115.42 cr. from SDRF+₹400 cr. from NDRF) to Andhra Pradesh and ₹178.495 crore for SDRF to Odisha for immediate relief operations.

All the affected National Highway, railway service have already been restored. Power supply and telecommunication system have been by and large restored.

Promotion of Constable to Head Constable in Delhi Police

1132. SIRIMATI RENUKA CHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that it takes 27 years for a Delhi Police Constable to get promoted to the rank of Head Constable;

(b) if so, the present promotion policy of Delhi Police along with the reasons for not revisiting it for long time; and

(c) the steps taken by Government to revisit the promotion policy of Delhi Police and clear the backlog in the promotion of thousands of Delhi Police Personnel?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) Yes Sir, the Constables who are promoted to the rank of Head Constables on the basis of seniority alone are promoted approximately after 27 years of service. The other mode of promotion from Constable to Head Constable is through a competitive test. Constables who render 5 years of service are eligible to appear in this competitive promotion test. These promotees are comparatively younger than those promoted on seniority basis alone.

It is also pertinent to mention that 1/3rd of the total Constabulary get promotion by way of seniority and the other 2/3rd are promoted by way of the promotional examination.

The present promotion policy for the Constables has been revisited and a modification in promotional rules has been proposed to accelerate the promotion of constabulary on the basis of seniority from Constable to Head Constable. The share of seniority based promotion has been proposed to be increased from 33.3% to 75%. A proposal seeking appropriate modification in rules in respect of promotion from the rank of Constables to Inspectors is under consideration in Government of Delhi.

Cross border infiltration in the country

1133. SHRI MOHD. ALI KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has any detail of the cross-border infiltration in the country;

(b) if so, the details thereof during the last three years, border-wise; and

(c) the number of people died due to such infiltration and compensation paid to the victims so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) The details of cross-border infiltration during the last three years, border-wise are given below: